

| Annexure-3 | | | | | | | | | | | | | | |
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| Name of the Corporate Debtor: Vamsee Teja Modern Rice Mill Pvt. Ltd.; Date of Commencement of CIRP: 03rd June 2025 ; List of Creditors as on: 24th June 2025 | | | | | | | | | | | | | | |
| List of secured financial creditors (other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| Sl No. | Name of Creditor | Date of Claim received | | Details of Claims Admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of Claim under Verification | Remarks, if any |
| | | Date of receipt | Amount Claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | IndusInd Bank Limited | 14-06-2025 | 26,64,64,776.75 | 26,64,64,776.75 | Secured | 26,64,64,776.75 | 26,64,64,776.75 | No | 79% | 0 | 0 | 0 | 0 | |
| | | | | | | | | | | | | | | |
| | TOTAL | | 26,64,64,776.75 | 26,64,64,776.75 | | 26,64,64,776.75 | 26,64,64,776.75 | | 79% | 0 | 0 | 0 | 0 | |
| Note: IndusInd Bank Limited Securities: Primary Security: 1. First pari-passu charge on the entire current assets of the Company viz. inventory, receivables and other current assets along with consortium Banks. 2. Plant and Machinery and other movable assets: All present and future of the movable properties of the Borrower including without limitation its movable plant and machinery, furniture and fittings, equipment, computers hardware, computer software, machinery spares, tools and accessories and other movables. 3. Book Debts: All present and future book debts, outstandings moneys receivable, claims and bills which are now due and owing or which may at any time during the continuance of this security become due and owing to the Borrower in the course of its business. 4. Stocks: All present and future stock in trade consisting of raw materials, finished goods, goods in process of manufacturing and other merchandise Collateral Security: Immovable Properties in the name of personal guarantors. Guarantors: 1. Mr. Nukala Venkata Satyanarayana S/o. Mr. Nukala Venkata Rama Thulasi Rao, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260. 2. Mr. Nukala Udaya Durga, W/o. Mr. Nukala Venkata Satyanarayana, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260. 3. Mrs. Nukala Subba Lakshmi, Address: D.No. 1-4-1/2, Lajapathirao Peta, Block -2, Pata Mandala Karyalayam Road, Palakollu, West Godavari - 534260. | | | | | | | | | | | | | | |

